

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

3. C.P.(IB)-2748(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.02.2021**

NAME OF THE PARTIES: Bhagwati Trading Company

V/s

Darshan Developers Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing (VC).

Ms. Raina Birla, counsel appearing for the Operational Creditor is present,

None appeared for respondent. Petitioner is directed to serve one more
notice on the other side clearly intimating the next date of hearing and file
service affidavit at least two days before the next date of hearing. List this
matter on 16.03.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)